

efficient and competitive in the international market; and

(d) the steps being taken by the Government to make international market available to the Indian Jewellery?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No, Sir.

(b) Does not arise.

(c) and (d). Various schemes for export of Gold and Silver Jewellery and articles given in Chapter XXI of the current Import-Export Policy are in operation. Gold is being supplied at International prices to the exporters under such schemes through State Bank of India, Handicrafts & Handloom Export Corporation of India Limited (HHEC) and Minerals & Metals Trading Corporation of India Limited (MMTC). Besides, the Government has also recently notified the Scheme for allowing import of gold directly by exporters as per Public Notice No. 257-ITC (PN)/90-93, dated December 11, 1991.

[English]

Cyclone Warning Centre, Bhubaneswar

260. SHRI ANADI CHARAN DAS: Will the PRIME MINISTER be pleased to state:

(a) the success rate of Cyclone Warning Centre at Bhubaneswar;

(b) whether a system of round-the-clock watch was introduced and is allowed; and

(c) the details of action taken/proposed to be taken to modernise the infrastructure for the service facilities in all sectors?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI

MARGARET ALVA): (a) On all occasions during the past five years, the Cyclone Warning Centre of the India Meteorological Department at Bhubaneswar has successfully issued timely alerts and warnings in the case of cyclone threat to Orissa coast.

(b) Yes, Sir.

(c) A cyclone Warning Centre under the charge of a Senior Officer of the rank of Director is functioning at Bhubaneswar since 1973.

The Cyclone Warning Centre, Bhubaneswar is equipped with modern facilities which include weather and wind finding radar, satellite image reception equipment and adequate telecommunication links. A more powerful cyclone detection radar functions in Paradip Port area neat the coast for early warning work.

15 Satellite based Disaster Warning sets are planned to be installed along the Orissa Coast during 1992.

Physical handing over of Surplus Land to Landless Poor

261. SHRI PROBIN DEKA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that in most of the cases surplus land allotted to landless poor is only on paper and in reality the landless poor do not possess any land;

(b) if so, the steps taken to make landless poor the actual owner of the surplus land;

(c) whether some landless poor have been allotted land but they have not been issued pattas so far; and

(d) if so, the time by which pattas are proposed to be issued to them?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY) : (a) Complaints have been made from time to time that in some instances members of the Scheduled Caste and Scheduled Tribe have been dispossessed of their allotted surplus ceiling land by vested interest.

(b) States have been advised to ensure that possession is restored to such surplus ceiling land assignees, and also to ensure that adequate legal protection is extended to them so that they are not dispossessed in the future.

(c) Normally such situations do not arise. However, States have been directed that possession should be made over to the allottee simultaneously with the issue of pattas and mutation in the record of rights.

[*Translation*]

Metro Railway in Delhi

262. SHRI B.L. SHARMA PREM:
SHRI PHOOLCHAND VERMA:
DR. LAXMINARAYAN PAN-
DEYA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to introduce metro rail services in Delhi;

(b) if so, the details thereof;

(c) whether the Government propose to implement this scheme during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Delhi

Administration has engaged M/s. RITES for the preparation of a Techno-Economic Feasibility Study for the introduction of Mass Rapid Transit System in Delhi. The Study has recommended the introduction of a Multi-Modal MRTS covering a total distance of 184.5 kms. including underground metro corridor for a distance of 27 kms. at an estimated cost of Rs. 5378 cr. at 1989 price levels.

The Report has been studied in great detail and number of discussions have been held. A project of this magnitude requires preparation of detailed project reports location surveys as also identification of sources of funding. It is premature to take a decision on the date of implementation.

[*English*]

Extension of MRTS Madras upto Mahabalipuram

264. SHRI C.K. KUPPUSWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to extend Mall Railway Transit System in Madras upto Mahabalipuram in order to attract the tourists; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT: (SHRI M. ARUNACHALAM): (a) No such proposal has been received from the State Government.

(b) Does not arise.

[*Translation*]

Vegetable Oil Mills in Gaya

265. SHRI RAJESH KUMAR: Will the PRIME MINISTER be pleased to state: